

F. No. J-11017/26/2023-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi
Dated the 11th October, 2023

ORDER

The President is pleased to engage following two Advocates as Senior Panel Counsel for conducting Central Government litigations before the High Court of Delhi and Central Administrative Tribunal (PB) at New Delhi, with effect from the date of this order, for a period of three years or until further orders, whichever is earlier:

High Court of Delhi

AND

Central Administrative Tribunal (PB) New Delhi

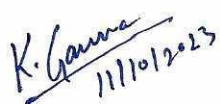
Senior Panel Counsel

Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrl. No.
1.	R. V. Sinha	405, Lawyers' Chambers, Block-III, Delhi High Court, New Delhi-110003. Mob: 9868230464 Email: sinhaadvocate@hotmail.com	D/298/1988
2.	Amit Sinha	405, Lawyers' Chambers, Block-III, Delhi High Court, New Delhi-110003. Mob: 9810673337 Email: sinhaadvocate@outlook.com	D/167/2014

3. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 24(2)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OM's, especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restriction on Dy. SGI / Panel Counsel. The aforesaid OM's are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigation'.

4. Hindi version of this order will follow.


(Vijay Kumar Sharma)
Senior Adviser


11/10/2023

Copy through email to:

1. PS to MoS (IC) L&J.
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/Sr. PPS to JS (SA).
3. PS to Attorney General of India/PS to Solicitor General of India.
4. Shri Chetan Sharma, Addl. SGI, High Court of Delhi.
5. The In-charge, Litigation (High Court / CAT) Section, New Delhi.
6. The Registrar, High Court of Delhi, New Delhi.
7. The Registrar, CAT (PB) New Delhi.
8. Both the Sr. Panel Counsel, as above.
9. The Pay & Account Office, Department of Legal Affairs.
10. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for UoI' for the information of all concerned.
11. Hindi Unit, Department of Legal Affairs for Hindi translation of the order.
12. Spare copies.

K. Gaurav
11/10/2023

(Kumar Gaurav)
Section Officer (Judicial)
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